

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. (IB) 1587(MB)/2017

CORAM: SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 9.4.2018

NAME OF THE PARTIES: MITC Rolling Mills Pvt Ltd

Vs.

Man Global Ltd.

SECTION OF THE COMPANIES ACT: I & B Code 2016

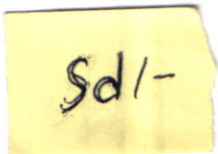
---

ORDER

8. CP (IB)-1587(MB)/2017

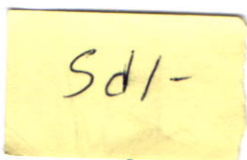
First Call : Pass Over.

Second Call : At request of the parties, list this matter on 7.5.2018.



Sd/-

**RAVIKUMAR DURAISAMY**  
Member (Technical)



Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)